

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 555 of 2003

Jabalpur, this the 27th day of August, 2003

Hon'ble Shri D.C. Verma, Vice Chairman (Judicial)
Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Surendra Kumar Chandankheda,
S/o. Shri M.D. Chandankheda,
Aged bout 38 years, R/o. Control
Block, 209/5, Bilaspur
(Chhattisgarh).

... Applicant

(By Advocate - Shri S. Paul)

V e r s u s

1. The Union of India,
through its General Manager,
South Eastern Railway,
Garden Reach, Kolkata.
2. Union of India,
through its General Manager,
South East Central Railway,
Bilaspur-RS,
Bilaspur (Chhattisgarh).
3. The Chief Personnel Officer,
South East Central Railway,
Garden Reach, Kolkata.
4. The Divisional Railway Manager,
South East Central Railway,
Bilaspur-RS, Bilaspur.

... Respondents

O R D E R (Oral)

By Anand Kumar Bhatt, Administrative Member -

By this original Application the applicant is aggrieved
by his non-selection for the post of Assistant Personnel
Officer, Group-B against 70% vacancy.

2. The facts of the case are that the applicant was appointed as a Junior Stenographer on 17.08.1987 and after various promotions he is presently working on the post of Personal Assistant under the Senior Divisional Engineer, South East Railway, Bilaspur. The applicant appeared in the written examination for the post of PO/AWO, Group B. However in the result which was declared on 24.01.2002 (Annexure A-4) his

name does not appear as one of the successful candidates. The applicant has submitted a representation in this regard for re-verification of the answer sheet of the applicant.

3. Heard the learned counsel for the applicant and have also perused the records of this case.

4. The learned counsel states that the applicant has presented an application/representation to the competent authority on 20.02.2002 (Annexure A-1), which has not yet been decided by the respondents. He states that at present he will be satisfied if a direction is given to the competent authority to decide the representation of the applicant within a reasonable period and he be given a liberty to approach the Tribunal if he is aggrieved with the decision of the competent authority, after exhausting the departmental remedies.

5. Accordingly, it is ordered that the respondents shall consider the representation of the applicant dated 20.02.2002 (Annexure A-1) within 3 months after the applicant submits a copy of this order alongwith the copy of a representation to the competent authority. The applicant should submit the same within a period of 10 days from today.

6. Original Application stands disposed of accordingly.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

D.C. Verma
(D.C. Verma)
Vice Chairman (J)

"SA"

Free
(2/4/03)
पूर्णांग सं. ओ/स्या..... गवालपुर, वि.....
दस्तावेजीय अंगोंहित:-
(1) अधिकारी, गवालपुर अर्थ प्रयोगिकालय, गवालपुर
(2) अधिकारी, गवालपुर अर्थ प्रयोगिकालय, गवालपुर
(3) अधिकारी, गवालपुर अर्थ प्रयोगिकालय, गवालपुर
(4) अधिकारी, गवालपुर अर्थ प्रयोगिकालय, गवालपुर

*Special Act
RSP. No. 3 with Petition*

Thakur
अधिकारी
11.9.03